

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 3170

TO BE ANSWERED ON MARCH 16, 2016

IBSA FUND FOR POVERTY ALLEVIATION

No. 3170 SHRI R. PARTHIPAN:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has given its approval for signing of the Tripartite Agreement on the IBSA (India, Brazil, South Africa) Fund for the alleviation of urban poverty and hunger;
- (b) if so, the details thereof; and
- (c) the status of proposals under consideration from different States for urban poverty alleviation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

- (a) & (b): On 18th November, 2015 the Cabinet approved signing of the Tripartite Agreement among the Governments of India, Brazil and South Africa on the IBSA Fund for the alleviation of hunger and poverty. The IBSA fund is meant for implementation of projects for poverty eradication and alleviation of hunger as well as improved access to

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education, health and sanitation in interested developing countries. The Tripartite Agreement is proposed to be signed during the next meeting of IBSA Trilateral Ministerial Commission to be hosted by South Africa. Dates of the meeting have not been finalized.

(c): The IBSA Fund is aimed at contributing to alleviation of poverty and hunger in the neediest of the developing countries. This fund is not meant to be used for the various poverty alleviation programmes being implemented in Indian States.
